

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 121(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017

NAME OF THE COMPANY: M/s Gill Heaven Farms Pvt. Ltd. Vs. The Registrar of Companies.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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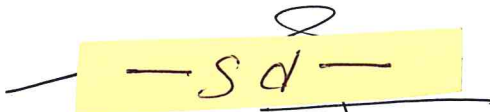
Present: Mr. Sumeet Khanna, CA

Order

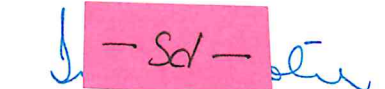
The Report of the ROC has been received.

A request for adjournment is being made on behalf of the Petitioner as the counsel in this case is stated to be unwell.

To come up on 4th October, 2017.



(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)